

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 70 OF 2015

Dated: 19th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**State Load Despatch Centre & Anr. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. Ishaan Mukherjee

Counsel for the Respondent (s) : Mr. C.K. Rai
Mr. Paramhans for R-1

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **21.01.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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